

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to..... (name of the House)

From...36...Madhubani Constituency (Name of the Constituency)

Samir Kumar Mahaseth son/daughter/wife of **Sri Raj Kumar Mahaseth**

Aged **59** years, resident of **Gandhi bazar, Ward No 15, P.O. + Dist - Madhubani**

847211

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by **R.I.D.** (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self SAMIR KUMAR MAHASETH	AAZPM6262A	-2015-16	1870729.00
2.	Spouse BJMMI MAHASETH	ADPPM4242B	-2015-16	981034.00
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Nil
(b)	Name of the court, Case No. and Date of order taking cognizance :	Nil
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	Nil

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Nil
(b)	Name of the Court(s), Case No. and Date(s) of order(s) .	Nil

(7) Punishment imposed :

Nil

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	411180	537895	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	4743583 SBAK-1871951	1386400 1270564	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	8869700	115732	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	580115 391584	73419 423566	Nil	Nil	Nil
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	3300000 Advance	1863000 574860	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	-	-	-	-	-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	115000	328862	Nil	Nil	Nil

	Any other assets such as value of claims/interest	-	-	-	-	-
(ix)	Gross Total value	20283119	6574298	Nil	Nil	Nil

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in acres)	Nil	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Nil	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	Nil	Nil	Nil	Nil	Nil
	Any investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land					
	Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil
	Whether inherited property (Yes or NO)	Nil	Nil	Nil	Nil	Nil
	Date of purchase in case of self acquired property	Nil	Nil	Nil	Nil	Nil
	Cost of Land (in case of purchase) at the time of purchase	4320614	1653525	Nil	Nil	Nil
	Any investment on the land by way of development, construction etc.	Nil	Nil	Nil	Nil	Nil
	Approximate Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Commercial Buildings					
	(including apartments)					
	Location(s)	Nil	Nil	Nil	Nil	Nil
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	Nil	Nil	Nil

	Whether inherited property (Yes or NO)	Nil	Nil	-	-	-
	Date of purchase in case of self acquired property	Nil	Nil	-	-	-
	Cost of property (in case of purchase) at the time of purchase	Nil	Nil	-	-	-
	Any Investment on the property by way of development, construction etc.	Nil	Nil	-	-	-
	Approximate Current market value	Nil	Nil	-	-	-
(iv)	Residential Buildings (including apartments, -Location(s) - Survey number(s))	Nil	Nil	-	-	-
	Area (Total measurement in sq. ft.)	Nil	Nil	-	-	-
	Built up Area (Total measurement in sq. ft.)	Nil	Nil	-	-	-
	Whether inherited property (Yes or NO)	Nil	Nil	-	-	-
	Date of purchase in case of self acquired property	Nil	Nil	-	-	-
	Cost of property (in case of purchase) at the time of purchase	Nil	650000	-	-	-
	Any Investment on the land by way of development, construction etc.	Nil	287629	-	-	-
	Approximate Current market value	Nil		-	-	-
(v)	Others (such as interest in property) <i>Advance of Property</i>	Nil	4500000	-	-	-
(vi)	Total of Current Market Value of (i) to (v) above	4320614	7091154	Nil	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI <i>SBI</i> Amount outstanding Nature of loan	1624866	2348396	Nil	Nil	Nil
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	250000	250000	Nil	Nil	Nil

	Any other liability	-	-	-	-	-
	Grand total of liabilities	-	-	-	-	-
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to departments dealing with supply of electricity	-	-	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax Dues	-	-	-	-	-
	Wealth Tax Dues	-	-	-	-	-
	Service Tax Dues	-	-	-	-	-
	Municipal /Property Tax Dues	-	-	-	-	-
	Sales Tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	Grand total of all Govt. dues	1874866	2598396	Nil	Nil	Nil

(7) Details of profession or occupation:

- a. Self.....
b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. SAMIR KUMAR MAHASETH
2.	Full postal address	GANDHI BAZAR, WARD No-15, P.O.
3.	Number and Name of the constituency and state	36, MADHUBANI
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. R. J. D.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

Dist-
MADHUBANI

(c) Total number of Pending cases where the court (s) have taken cognizance		Nil				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Shown	
	(a) Candidate					
	(b) Spouse:					
	(c) Dependents					
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	-	-	-	-	-
B.	Immovable Asset	-	-	-	-	-
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	-	-	-
(ii)	Approximate Current Market Price of Asset (Total Value)	-	-	-	-	-
7.	Liabilities	-	-	-	-	-
	(i) Government dues (Total)	-	-	-	-	-
	(ii) Loans from Bank, Financial Institutions and others (Total)	-	-	-	-	-
8.	Highest educational qualification: M. Com. L. N. M. University Darbhanga - 1980 (Pass out) (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

Subramaniam
 30/3/17
 DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

FORM

ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-7 transmitted electronically without digital signature] .
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year

2016-17

PERSONAL INFORMATION AND THE
DATE OF ELECTRONIC
TRANSMISSION

Name SAMIR KUMAR MAHASETH		PAN AAZPM6762A	
Flat/Door/Block No HOUSE NO 11	Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-2
Road/Street/Post Office BASANT VIHAR COLONY	Area/Locality BORING ROAD		Status Individual
Town/City/District Patna	State BIHAR	Pin 800001	Aadhaar Number 988806121117
Designation of AO (Ward / Circle) RANGE-6,PATNA		Original or Revised ORIGINAL	
E-filing Acknowledgement Number 542836420251116		Date(DD-MM-YYYY) 25-11-2016	

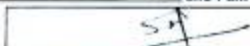
COMPUTATION OF INCOME
AND TAX THEREON

1	Gross Total Income	1	1870729
2	Deductions under Chapter-VI-A	2	160000
3	Total Income	3	1710730
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	370964
5	Interest Payable	5	39260
6	Total Tax and Interest Payable	6	410224
7	Taxes Paid		
a	Advance Tax	7a	0
b	TDS	7b	84355
c	TCS	7c	0
d	Self Assessment Tax	7d	325870
e	Total Taxes Paid (7a+7b+7c+7d)	7e	410225
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0
10	Exempt Income		
	Agriculture	109700	
	Others	66846	176546

VERIFICATION

I, **SAMIR KUMAR MAHASETH** son/ daughter of **RAJ KUMAR MAHASETH**, holding Permanent Account Number **AAZPM6762A** solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2016-17. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.

Sign here


Date **25-11-2016**Place **Patna**

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only

Receipt No

Filed from IP address **182.66.133.67**

Date

Seal and signature of
receiving official

AAZPM6762A0254283642025116085D7470B250A5D4D599673E246096FA006D2E7F

Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by **ORDINARY POST OR SPEED POST ONLY**, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address **scadabusinesscentre@gmail.com**

INCOME TAX			
Name	Sri Samir Kumar Mahaseeth	Accounting year	2015-2016
Father's Name	Raj Kumar Mahaseeth	Assessment year	2016-2017
Status	Individual	Date of Birth	08 01 1958
Address	Scada Business Centre, Beer Chand Patel Marg, Patna-800001		
PAN No.	AAZPM6762A		

STATEMENT OF COMPUTATION OF INCOME

INCOME FROM SALARY

Gross Pension Received from Bihar Legislative Council	315,000.00	
Bihar Vidhan Sabha	550,400.00	
Salary Received from Amrapali Banquits Pvt. Ltd.	630,000.00	
	<u>1,495,400.00</u>	
Less: Professional Tax	2,600.00	1,492,800.00

INCOME FROM HOUSE PROPERTIES

Rental Income	0.00	
Less: Interest Paid on Housing Loan to State bank Of India, P. B. Br., Boring Road (A/c No. 30752417163)	<u>221,182.00</u>	
	<u>(221,182.00)</u>	
Rebate allowed		(200,000.00)

LONG TERM CAPITAL GAIN

As per sheet attached	0.00	
Less: Exemption	<u>0.00</u>	0.00

SHORT TERM CAPITAL GAIN

As per sheet attached	0.00	
Less: Brought forward short term loss adjusted	<u>0.00</u>	0.00

INCOME FROM OTHER SOURCES

Interest accrued on N.S.C.

Year	Amount	Interest	
2008-09	20,000.00	2,412.00	
2009-10	40,000.00	23,238.00	
2010-11	72,000.00	8,042.00	
2011-12	118,000.00	13,546.00	
2012-13	35,000.00	3,790.00	
2013-14	62,000.00	<u>8,076.00</u>	57,104.00

(* Matured and encash)

Interest received on Saving Bank A/c with:

Bank of India (441010110002245)	6,560.00	
Bank of India, BCP Marg (441010100000696)	110,988.00	
MICR- 800013003		
SBV Secretariat (10839463654)	<u>7,638.00</u>	125,186.00

Interest accrued on Fixed Deposit

Bank	Date	Amount	
B.O.I.	08.02.13	1,000,000.00	
B.O.I.	25.06.14	1,000,000.00	
B.O.I.	30.06.14	700,000.00	
B.O.I.	08.08.14	1,083,531.00	
B.O.I.	15.12.14(Tax Sav.)	50,000.00	
B.O.I.	06.11.15(Tax Sav.)	<u>50,000.00</u>	374,348.00

Interest on FD S.B.I., ADB, Madhubani	<u>21,191.00</u>	395,539.00
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Dividend Received	20,415.60	
Less: Exemption U/s 10(34)	<u>20,415.60</u>	0.00
Interest on PPF A/c	<u>48,431.00</u>	
Less: Exemption u/s 10(a)(i)	<u>48,431.00</u>	0.00
		<u>577,829.00</u>
		<u>1,870,729.00</u>

Less : Deduction U/S 80 C

LIC Paid	30,508.00	
P.F.F.	0.00	
Fixed Deposit (Tax Saver)	50,000.00	
Interest accrued on NSC	57,104.00	
Repayment of Housing Loan	267,206.00	
Birla Sun Life	0.00	
	<u>404,818.00</u>	150,000.00

Less : Deduction U/S 80 TTA

Net Taxable Income		<u>10,000.00</u>
		<u>1,710,730.00</u>

Net Taxable Income rounded off 1,710,730.00

Note:

Assessee has received a net agricultural income of Rs. 109,700.00 only

COMPUTATION OF TAX LIABILITY

1	Tax as per Special Rate	0.00	0.00
2	Total Income as per Normal Rate	1,710,730.00	
3	Net Agricultural Income	109,700.00	
4	Total	1,820,430.00	
5	Gross tax on 3 above	371,129.00	
6	Gross tax on 2 + 200000/-	10,970.00	
7	Net tax payable (4-5)		360,159.00
8	Total Tax		360,159.00
9	Add : Educational Cess		10,805.00
10	Tax & E.Cess (8+9)		370,964.00
11	Advance Tax		0.00
12	TDS deducted (As per cert.)		
	Salary	44,798.00	
	Bank Interest	<u>39,557.00</u>	84,355.00
13	Net Tax		286,609.00
14	Add : Int'l U/S 234 B/C		39,260.00
15	Total Tax Payable		325,869.00

Statement of Short term Gain losses Brought/Carried Forward

Asst Year Brought Forward Set off Carried Forward Return filed on


Samir Kumar Mahaseth

Sri Samir Kumar Mahaseth
Statement of Assets (Provisional) as at 31.3.2016

Particulars	Amount
Share Capital in	
M/s Amrapali Resorts Pvt Ltd	1,522,500.00
M/s Mishraichai Wahan & Tractor Pvt Ltd	39,000.00
Archi Braweries Pvt.Ltd.	1,070,000.00
Amarapali Banquets Pvt.Ltd	2,606,700.00
Sakar Construction Pvt.Ltd	1,000.00
	5,239,200.00

Fixed Assets

Building Under Construction	3,079,000.00
Gold (2012-13)	115,000.00
Land at Usari, Danapur (co-owner Supriya Kumar)/(2015-16)	1,079,250.00
Land at S.K.Nagar, Patna (Transfer Fee)	162,364.00

Investment

Particulars	Purchase Date/Year	Share	Amount
DC-ONGC		1	8.00
Eltron Ltd (Maha Ganga)		10000	33,134.00
Essar Steels Ltd		1000	52,028.35
G V Films Ltd		10000	20,020.90
Hindustan Motor Ltd		500	23,326.97
Ind Telephone		100	14,900.00
Ind Telephones		400	6,960.00
Landmarc Leisure Ltd		5000	21,071.50
Manus		100	12,500.00
Mazda Ltd		800	18,336.83
P.T.C.		100	1,600.00
Rastriya Chemicals		500	7,500.00
Tata Metallic		10	850.00
Tata Steel Ltd		50	19,368.47
Hindalco Ind.Ltd.		500	92,194.67
Hotel Leelaventure Ltd.		300	22,129.81
Indiabulls Financial Serv.Ltd.		100	55,230.00
Parasnath Developers Ltd		400	157,031.26
Mudra Life Style		90	34,110.00
Idea Cellular Ltd		75	25,800.00

Addition during the year (07-08)

Batliboi Ltd	500	26,100.00
Cable Corpn of India	1000	29,750.00
Deccan Aviation Ltd	500	70,325.00
Dish TV India Ltd	1000	52,100.00
GMR Infrastructure	50	43,895.32
GMR Infrastructure	550	127,010.37
Jai Prakash Asso Ltd	500	123,000.00
Lanco Industries	500	21,175.00
Lanco Industries	500	21,275.00
Reliance Comm Ltd	100	53,905.00
Reliance Energy Ltd	50	89,947.50
Reliance Industries Ltd	100	270,490.83
Reliance Power Ltd	100	34,505.00
Unitech Ltd	200	58,870.00
Voltas Ltd	-	38,262.47
Omaxo Ltd	26	8,060.00
Central Bank of India	63	6,426.00
Mudra Life Style Ltd.	15	6,600.00
Koutons Retail India	16	6,640.00
Reliance Power	17	7,310.00
FG+1 Public Issue	8	6,120.00
Frankline India	-	0.00
Kotak World Infrastructure	-	0.00
		1,718,868.25

<u>Addition during the year (09-10)</u>		
India Bulls Real Estate	100	23,386.35
Jagdish Associates	200	34,533.30
Kingfisher	300	16,491.90
Reliance Industries	50	108,071.67
Suzlon Energy	400	44,019.00
Unitech Ltd.	800	69,661.60
		296,463.82
<u>Addition during the year (10-11)</u>		
Punj Lloyd Ltd.	500	64,633.09
Reliance Industries Ltd.	100	92,962.36
Reliance Power	217	37,242.95
		194,838.40
<u>Addition during the year (11-12)</u>		
Reliance Industries Ltd.	100	83,542.90
		83,542.90
<u>Addition during the year (12-13)</u>		
Lanco	3,000	38,480.43
ICICI Prudential Life		0.00
		38,480.43
<u>Addition during the year (14-15)</u>		
Reliance Industries		275,581.29
Reliance Infra. Ltd.		91,870.49
		367,451.78

INVESTMENT IN MUTUAL FUND AND OTHERS

Birla Sun Life (SIP) (2014-15)	45,000.00	
Birla Sun Life (SIP) (2015-16)	60,000.00	
Reliance Ind. Ltd. (SIP) (2007-08)	10,000.00	
Reliance Ind. Ltd. (SIP) (2015-16)	55,000.00	
HDFC Top 200	60,000.00	
HDFC Standered Life	90,000.00	
Tata Infrastructure	35,000.00	355,000.00

N.S.C.

Year	Amount	Interest	
10-11	72,000.00	34,589.00	106,589.00
11-12	118,000.00	47,895.00	165,895.00
12-13	35,000.00	10,450.00	45,450.00
13-14	62,000.00	11,650.00	73,650.00
			391,584.00

In Savings a/c with

Bank of India BCP Marg (A/c No.696)	1,539,877.54	
SBI Secretariat	186,362.56	
Bank of India (A/c No.2245) Joint A/c	145,711.00	1,871,951.10

In Fixed Deposit A/c with Bank of India

08.02.13	1,000,000.00	
25.06.14	1,000,000.00	
30.06.14	700,000.00	
08.08.14	1,083,531.00	
15.12.14(Tax Sav)	50,000.00	
06.11.15(Tax Sav)	50,000.00	860,062.38
		4,743,583.38

In PPF Account with

State Bank of India, S.K.Puri(011000901157)	580,115.02
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SHARE PREMIUM

Amarapali Banequets Pvt.Ltd.	0.00	
Archi Berweries Pvt.Ltd	409,000.00	409,000.00
Amarapali Heart Beat City (2012-13)		200,000.00
Amarapali Heart Beat City (2013-14)		2,000,000.00
Sangam (2012-13)		100,000.00
Hightech City Developers Pvt. Ltd. (2014-15)		400,000.00
Stock Holding Company of India (30.05.13)		0.00

Loan to

Amarapali Banequets Pvt.Ltd.	500,000.00	
Amarapali Resorts Pvt. Ltd.	200,000.00	700,000.00

T.D.S. (2015-16)

82,235.00

LIABILITIES

Secured Loan

State Bank of India (Boring Road) (Housing Loan)	1,624,866.00
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Unsecured Loan

Arjun Panjiyar

250,000.00	250,000.00
	1,874,866.00

Received during the Year

Net Capital

21,550,847.08

Gift from Savitri Mahaseth
Gift from Raj Kumar Mahaseth

0.00	
900,000.00	900,000.00

Note:

A land at measuring Khata No. has been gifted to Sri Samir Kumar Mahaseth By his mother Mrs Dsavitri Mahaseth. The said land has been register in the Name of Sri S K mahaseth and the registration cost has also been borne by Smt Savitri Mahaseth.

Samir Kumar Mahaseth

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FORM ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature].
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year

2016-17

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION

Name BIMMI MAHASETH		PAN ADPPM4742B	
Flat/Door/Block No HOUSE NO 11	Name Of Premises/Building/Village BORING ROAD		Form No. which has been electronically transmitted ITR-1
Road/Street/Post Office BASANT VIHAR COLONY	Area/Locality BORING ROAD	Status Individual	
Town/City/District PATNA	State BIHAR	Pin 800001	Aadhaar Number 205745265240
Designation of AO (Ward / Circle) RANGE 4,PATNA		Original or Revised ORIGINAL	
E-filing Acknowledgement Number 542816980251116		Date(DD-MM-YYYY) 25-11-2016	

COMPUTATION OF INCOME AND TAX THEREON

1	Gross Total Income	1	981034
2	Deductions under Chapter-VI-A	2	160000
3	Total Income	3	821030
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	91882
5	Interest Payable	5	98
6	Total Tax and Interest Payable	6	91980
7	Taxes Paid		
a	Advance Tax	7a	0
b	TDS	7b	86912
c	TCS	7c	0
d	Self Assessment Tax	7d	5070
e	Total Taxes Paid (7a+7b+7c+7d)	7e	91982
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0
10	Exempt Income		
	Agriculture		
	Others	10	2875

VERIFICATION

I, **BIMMI MAHASETH** son/ daughter of **MAHENDRA NATH GUPTA**, holding Permanent Account Number **ADPPM4742B** solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2016-17. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.

Sign here **Bimmi Mahaseeth** Date **25-11-2016** Place **Patna**

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only
Receipt No

Filed from IP address **182.66.133.67**

Date

Seal and signature of
receiving official



ADPPM4742B01542816980251116BEBSD01C4536B2CF48FE2312777913E6F284C90

Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by **ORDINARY POST OR SPEED POST ONLY**, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address **scadabusinesscentre@gmail.com**

INCOME TAX

Name	Bimmi Mahaseth	Accounting year	2015-2016
Father's Name	Mahendra Nath Gupta	Assessment year	2016-2017
Date of Birth	19.11.1958	PAN No.	ADPPM4742B
Status	Individual		
Address	Flat No. 16, Shanti Bhawan, Basant Vihar Colony, Boring Road, Patna-800001		

STATEMENT OF COMPUTATION OF INCOME

INCOME FROM SALARY

Salary Received from		
Amrapali Benquets Pvt. Ltd.	980000.00	
Less : Tax on Employment	2000.00	958000.00

INCOME FROM HOUSE PROPERTIES

Rent Received	0.00	
Less : Interest Paid on Housing Loan to State Bank of India		
Patliputra Branch	223163.00	-200000.00

INCOME FROM OTHER SOURCES

Interest received on Saving bank		
A/c with UCO Bank, Exin Counter		
of Fraser Road Br. (20500100001212)	3484.00	
(MICR No. 800028005)		
State Bank of India, P.P. Colony		
(A/c No. 33862260838) IFSC : SBIN	2492.00	
Bank of India, BCP Marg, Patna		
(A/c No. 441010110002244)	72642.00	78618.00

Interest Received on Fixed Deposit with Bank of India

Date of Deposit	Date of Maturity	Amount	Interest	
15.12.14	15.12.19	50000.00	4615.00	
21.09.15	21.09.20	50000.00	2057.00	
22.02.13	22.02.14	1000000.00	104828.00	111500.00

Interest on PPF	2875.00	
Less : Deduction U/s 10(a)	2875.00	0.00

Interest accrued on NSC

Year	Amount	Interest	
2010-11	72000.00	8042.00	
2011-12	118000.00	12189.00	
2012-13	45000.00	4649.00	
2013-14	82000.00	8036.00	32916.00
			223034.00

Gross Total Income 981034.00

LESS: Deductions under Chapter VI A

U/s 80 C:		
Housing Loan Repayment	246374.00	
Max Life	20000.00	
Fixed Deposit (Bank of India)	50000.00	
PPF Deposit	45000.00	
LIC	36897.00	
NSC Interest	32916.00	
	431187.00	150000.00

U/s 80 TTA : 10000.00

Net Taxable Income 821030.00

Say Rs. 821030.00

Income tax liability	89206.00
Add: Educational Cess	2676.00
	91882.00
Less : TDS (Salary)	75760.00
Less : TDS (Interest)	11152.00
Less : Advance Tax	0.00
Net Amount Payable	4970.00
Add : Interest (U/s 234 A, B & C)	98.00
Total Tax Payable	5068.00

(Bimmi Mahaseth)

BIMMI MAHASETH**PERSONAL BALANCE SHEET AS AT 31.03.2016**

LIABILITIES	AMOUNT	ASSETS	AMOUNT
CAPITAL ACCOUNT		ASSETS	
Opening Balance	10956262.38	Land at Nasirpur, Phulwarisharif (50% Co-Owner J.N.Gupta)	
Add: Salary Income	960000.00	Cost of Land (15.03.14)	562000.00
Gift from		Registration Exp.	57475.00
R.K. Mahaseth	200000.00		
PPF Interest	2875.00	Land at Sandalpur	
Other Income	223034.00	Cost of Land (21.05.15)	940000.00
	12342171.38	Registration Exp.	94050.00
Less: Withdrawals	256000.00		1034050.00
Professional Tax	2000.00		
Interest on H.Loan	223163.00		
Gift to			
Jitendra Nath Gupta	400000.00	INVESTMENTS	
Inc tax (2014-15)	182730.00	Share Capital in	
LIC/Bajaj/Max	56897.00	Archi Distributer Pvt.Ltd	150000.00
	11221381.38	Share Capital in	
		Amrapali Resorts Pvt Ltd	1012000.00
		Saakar Construction Pvt Ltd	1000.00
		Gold Coin 20gms (2010-11)	42512.00
		Gold Coin (2011-12)	136350.00
		Gold (2012-13)	150000.00

UNSECURED LOANS

(As per last year)

R.K.Mahaseth (Old-Before 2005)

Samir Kumar Mahaseth(29.11.11)

HOUSING LOAN

S.B.I., Patliputra

150000.00	National Saving Certificate		
100000.00	Year	Amount	Interest
	2010-11	72000.00	34588.00
	2011-12	118000.00	43706.00
	2012-13	45000.00	12865.00
	2013-14	82000.00	15407.00
2348396.00			106588.00
			161706.00
			57865.00
			97407.00

CURRENT ASSETS

Cash at Bank	
In Saving A/c with	
UCO Bank, Extn. Counter	179136.39
Bank of India	986746.83
State Bank of India	104681.00

In Fixed Deposit with B.O.I.

Amount	Interest	
1000000.00	279237.41	1279237.41
50000.00	5310.00	55310.00
50000.00	1852.00	51852.00

In PPF A/c with
State Bank of India

73419.00

LOANS AND ADVANCES

Saakar Construction Pvt Ltd(Loan)	74860.00
Gayatri Devi (4.3.10)	150000.00
Archi Brevies Pvt. Ltd.	350000.00
TDS (2010-11) Refundable	12430.00
TDS (2011-12) Refundable	22650.00
TDS (2013-14)	119245.00
Trade City Security Pvt. Ltd.(02.04.11)	115732.50

Amrapali Heart Beat City

On 23.03.12	200000.00
15.05.12	300000.00
27.07.13	500000.00
30.10.13	500000.00
15.03.14	1000000.00
	2500000.00

Land at Basant Vihar

Colony (65% Share)	650000.00
Add:Registration	105629.00
Exp on Cons(07-08)	82000.00
(In Co-ownership with J.N.Gupta)	
SKM/JNG/BM (Joint A/c	100000.00
for House Const.)	937629.00

Advance for Flat at

3D Saakar Orchid Green, Khagaul, Patna	2000000.00
(Bank Loan)	

Amrapali Café (2015-16)

700000.00

Cash in Hand

537895.25 ✓

TOTAL	13819777.38	TOTAL	13819777.38
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BIMMI MAHASETH**PROFIT AND LOSS ACCOUNT FOR THE YEAR ENDED 31.3.2016**

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
Food Materials Purchased	304615.00	Out-door Catering	
Labour charges	62540.00	Charges received	#REF!
Coal & Gas	16700.00		
Freight & Cartage	26345.00		
Printing & Stationery	1285.00		
Travelling & Conveyance	11985.00		
Cleaning & Maintenance	8465.00		
Salary & Wages	52470.00		
Crockeries & Utencils	6490.00		
Net Profit	#REF!		
TOTAL	#REF!	TOTAL	#REF!